

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 10th day of June, 2021

M.A. No. 330/510/2021
In
C.P.No. 330/163/2013

Present:

Hon'ble Mrs. Justice Vijay Lakshmi, Member- (Judicial)
Hon'ble Mr. Devendra Chaudhry, Member-(Administrative)

Sunder Singh, aged about 44 years, S/o Sri Gokul Ram, Presently posted as S.P.M., Rampur, Distillery Sub-Post Office Rampur, R/o Moh.- Siddharthnagar, Jwalanagar, Rampur.

.....Petitioner

By Advocate: Shri Bhagirathi Tiwari.

Versus

1. Sri Abhishek Singh, Director Postal Services Office of PMG, Bareilly Region, at Bareilly.
2. Sri B.K. Singh Senior Superintendent of Post Offices Moradabad Division, Moradabad-244001.
3. Sri Satish Chandra Sharma Post Master, H.P.O., Rampur, at Rampur.

-----Respondents

By Advocate: Shri R. K. Srivastava.

ORDER

Delivered by Hon'ble Mrs. Justice Vijay Lakshmi, Member-J :

We have joined this Division Bench online through video conferencing.

2. Shri L.S. Kushwaha holding brief of Shri Bhagirathi Tiwari, learned counsel for the petitioner is present in court. Shri R. K. Srivastava, learned counsel for the respondents is present online.

3. M.A. No.330/510/2021 is a withdrawal application, filed by the Petitioner, in instant C.P.No.330/163/2013.

4. Heard learned counsel for the parties.

5. Learned counsel for the petitioner has submitted that the petitioner may be permitted to withdraw the O.A. No. 941/2013 as well as C.P.No.330/163/2013 with liberty to file a fresh O.A.

6. Learned counsel for the respondents has no objection against the aforesaid prayer.

7. In view of the above, MA No.330/510/2021 is allowed. C.P.No.330/163/2013 as well as O.A. No. 941/2013 are dismissed as withdrawn with liberty to the applicant, to file fresh OA.

8. All the pending MAs in the aforementioned OA are dismissed as infructuous.

9. Hon'ble Shri Devendra Chaudhry, Member (Administrative) has consented to this order during video conferencing.

(Devendra Chaudhry)
Member (Administrative)

(Justice Vijay Lakshmi)
Member (Judicial)

/MM/